

PROF. MADHU DANDAVATE: That is as far as that House is concerned..... (Interruptions).

MR. SPEAKER: You come to me.

SHRI ATAL BIHARI VAJPAYEE: The Minister has acted on the basis of doubtful evidence. That is what the Chairman has said... (Interruptions)

MR. SPEAKER: No, no.

PROF. MADHU DANDAVATE: After your observations, you assured us...

MR. SPEAKER: You come to me.

PROF. MADHU DANDAVATE: Not in your chamber. It is not a private matter. The observations of the Chairman of the Rajya Sabha are related to the proceedings in the Rajya Sabha, not in the Lok Sabha... (Interruptions)

SHRI C. M. STEPHEN: This must not go on record.

MR. SPEAKER: Nothing is going on record.

(Interruptions)*

MR. SPEAKER: You can come to me.

SHRI ATAL BIHARI VAJPAYEE: The Privileges committee did not make any recommendation. You have not seen the recommendations of the Privileges Committee. You have made a reference... (Interruptions). The Privileges committee did not consider the matter formally. I have got the proceedings.

PROF. MADHU DANDAVATE: I will not say that you are unfair. Please don't try to be unfair to us.

SHRI ATAL BIHARI VAJPAYEE: The matter was not raised as a privilege matter.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND

HOUSING (SHRI BHISHMA NARAIN SINGH): The proceedings of the Committee of Privilege of the other House cannot be discussed here. We cannot discuss it.

SHRI C. M. STEPHEN: Is it going on record?

MR. SPEAKER: It is not going on record.

(Interruptions)*

MR. SPEAKER: Shri Pranab Mukherji.

12.10 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF MANGANESE ORE (INDIA) LTD. NAGPUR FOR 1979-80 AND A STATEMENT FOR DELAY, REVIEW ON AND ANNUAL REPORT OF STEEL AUTHORITY OF INDIA LTD. NEW DELHI FOR 1979-80.

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Manganese Ore (India) Limited, Nagpur, for the year 1979-80.

(ii) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—2205/81].

(b) (i) Review by the Government on the working of the Steel Autho-

rity of India Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 1(b) above.

[Placed in Library. See No. LT-2206/81].

DETAILS DEMANDS FOR GRANTS OF MINISTRY OF COMMUNICATIONS FOR 1981-82 AND DETAILED DOCUMENTS FOR GRANTS FOR EXPENDITURE OF INDIAN POSTS AND TELEGRAPH DEPARTMENT FOR 1981-82.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): I beg to lay on the Table:

(1) A Copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Communications for 1981-82. [Placed in Library. See No. LT-2207/81]

(2) A copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Governments on the Indian Posts and Telegraphs Department for 1981-82 [Placed in Library. See No. LT-2208/81]

REVIEW ON AND ANNUAL REPORTS OF GEM AND JEWELLERY EXPORT PROMOTION COUNCIL, BOMBAY FOR 1978-79 HINDUSTAN DIAMOND COMPANY LTD. BOMBAY FOR 1978-79. LEATHER EXPORT PROMOTION COUNCIL MADRAS FOR 1978-79 AND A STATEMENT FOR DELAY ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the

Gem and Jewellery Export Promotion Council, Bombay, for the 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council Bombay, for the year 1978-79.

[Placed in Library. See No. LT-2209/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Hindustan Diamond Company Limited, Bombay, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Hindustan Diamond Company Limited, Bombay, for the year 1978-79. [Placed in Library. See No. LT-2210/81].

(3) (i) A copy of the Annual Report of the Leather Export Promotion Council, Madras, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Leather Export Promotion Council, Madras for the year 1978-79.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) to (3) above.

(5) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Annual Report of the Leather Export Promotion Council, Madras, for the year 1978-79, mentioned at item (3) above. [Placed in Library See No. LT. 2211/81].

(6) A copy of the Tea Warehouses (Licensing) Order, 1980 (Hindi and English versions) published in Notification No. S.O. 983 (E) in Gazette of India dated the 23rd December, 1980 under sub-section (3) of section 49 of the Tea Act, 1953. [Placed in Library. See No. LT-2212/81].